

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



31

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/154/2016  
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another  
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles ltd & 5 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	K. Nithyaavelan for Shanmugam & Another	Counsel for petitioner	
2.	V.V. Balakrishnan	Counsel for Resps. 1, 2 & 6	

**ORDER**

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 09.03.2018.

  
(S VIJAYARAGHAVAN)  
Member(Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc